

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) The indigenous production of motor spirit is in excess of demand. A part of the demand for HSD and Kerosene is still being met by imports. Self-sufficiency in HSD is expected to be achieved during 1968 with the commissioning of additional refining capacity at the Cochin, Koyali and Barauni refineries. Imports of kerosene will decline progressively with the setting up new refining capacity in the IV Five Year Plan, but small deficits are likely to continue for some years to come.

(b) In the IV Five Year Plan period, three oil refineries are proposed to be set up, namely, the Madras Refinery (estimated cost about Rs 23 crores), a refinery at Haldia in West Bengal and another in North-West India at a location still to be determined. The estimates of cost for the Haldia and the North-West Refineries have not so far been made.

Joint Consultative Machinery

*43. **Shri Dutt:**
Shri S. M. Banerjee:
Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the constitution of a Joint Consultative Machinery for the Central Government employees has been deadlocked due to the difference of opinion between the Government and the recognised employers' associations on the issue of representation on the Joint Councils to "craft" unions; and

(b) the steps taken to resolve the deadlock?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) The implementation of the scheme of joint consultation and compulsory arbitration has been delayed due to the difference of opinion between the Government and the employees organisations on some items one of which

is the recognition of unions on the basis of categories of staff having common service interests.

(b) It is proposed to hold further meetings with the employees organisations in order to arrive at an agreement.

Prohibition

*40. **Shri Hem Raj:**
Shri P. R. Chakraverti:
Shri K. N. Tiwary:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shrimati Savitri Nigam:
Shri P. C. Borooan:
Shri Kajrolkar:
Shri Madhu Limaye:
Shri Yashpal Singh:
Shri S. M. Banerjee:
Shri Vishva Nath Pandey:
Shri Bibhu Mishra:
Shri Hem Barua:
Shri Warior:
Shri Indralit Gupta:
Shri Vasudevan Nair:
Shri Prabhat Kar:
Shri Hari Vishnu Kamath:
Shri D. J. Naik:
Shri D. C. Sharma:
Shri Kandar Lal:
Shri R. Barua:
Shri Rameshwar Tanti:
Shri Himatsingka:
Shri R. S. Pandey:
Shri Ram Sewak Yadav:
Shri Baeri:
Shrimati Ramdulari Sinha:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 570 on the 1st December, 1965 and state:

(a) whether the views of all the State Governments on the Tek Chand Committee Report have been received;

(b) the names of the States who are not in favour of Prohibition and the reasons advanced by them; and

(c) the final decision taken on the policy to be pursued to enforce prohibition throughout the country?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) All the State Governments with the exception of two have furnished their view on the report of the Study Team.

(b) From the replies received so far, no State has stated that it is not in favour of prohibition or is totally opposed to the recommendations of the Study Team. Some State Governments have, however, pointed out difficulties in implementing some of the recommendations and these are being examined.

(c) Efforts are being made to reach an early decision on the future policy.

गृह-कार्य मंत्रालय में हिन्दी का प्रयोग

- * 50. श्री राम सेवक यादव :
डा० राम मनोहर लोहिया :
श्री बागड़ी :
श्री किशन पटनायक :
श्री प्रकाशचंद्र शारदा :
श्री हुकम चन्द कछवाय :
श्री जगदेव सिंह सिद्धान्ती :
श्री जगन्मोहन सिंह :
श्री विद्यानाथ पाण्डेय :

क्या गृह-कार्य मंत्री यह बातों की दृष्टा करेंगे कि :

(क) गृह-कार्य मंत्रालय में हिन्दी के प्रयोग के बारे में अब तक किसकी प्रगति हुई है;

(ख) इस मंत्रालय में हिन्दी का प्रयोग अब तक पूर्ण रूप से हो जायेगा;

(ग) क्या हिन्दी जानने वाले कार्य-चारियों को कोई लाभ दिया जाया है; और

(घ) प्रति.ही.को क्या है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री विद्या चरण यादव) : (क) केन्द्रीय सरकार के गृह मंत्रालय में विभिन्न कार्यों के लिये हिन्दी के वास्तविक उपयोग की दिशा में की गई प्रगति इस प्रकार है :—

1. हिन्दी में प्राप्त होने वाले पत्रों का साम तौर पर हिन्दी में जबाब दिया जाता है।

2. सरकारी संकल्प हिन्दी तथा अंग्रेजी दोनों भाषाओं में जारी किये जाते हैं।

3. प्रभासनिक प्रतिवेदन तथा संसद में पेश किये जाने वाले प्रतिवेदन हिन्दी में भी प्रकाशित किये जाते हैं।

4. 112 विभागीय फार्मों में से 94 दोनों भाषाओं में छापे जा चुके हैं।

5. इस मंत्रालय के विभिन्न अनुभागों में काम करने वाले कर्मचारियों में से लगभग 67 प्रतिशत को हिन्दी का काम चलाऊ ज्ञान है या हिन्दी का प्रशिक्षण दिया जा चुका है।

6. अब तक इस मंत्रालय के चुने हुए 6 अनुभागों में हिन्दी में टिप्पणियां लिखना शुरू कर दिया गया है।

(ख) 1963 के राजभाषा अधिनियम में हिन्दी तथा अंग्रेजी दोनों भाषाओं के, विभिन्न सरकारी कार्यों के लिये, प्रयोग की व्यवस्था है। इस व्यवस्था के अनुसार समय की कोई सीमा नहीं बांधी गई। इस लिये केन्द्रीय सरकार के काम काज में केवल हिन्दी के प्रयोग को लागू करने का प्रयत्न ही नहीं जड़ता।

(ग) जी, नहीं।

(घ) प्रयत्न ही नहीं चल रहा।

नागरिक सुरक्षा बल

- * 51. डा० राम मनोहर लोहिया :
श्री बागड़ी :
श्री रामसेवक यादव :